

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 2

TP 255 of 2019 [CP(IB) 89 of 2019]

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.02.2021

Name of the Company: Mahrukh Jafar Widow of Asad Jafar  
V/s  
Shree Maheshwar Hydel Power Corporation  
Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Lawyer Mr. Kunal P. Vaishnav appeared for the Operational Creditor.

No one appeared for the Corporate Debtor.

The Operational Creditor is directed to inform the date of hearing to the Corporate Debtor.

List the matter on 25.03.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MANORAMA KUMARI)  
MEMBER (JUDICIAL)

Dated this the 25th day of February, 2021.